

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
(IB)-452(ND)2017

IN THE MATTER OF:

Power2SME Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. JV Strips Ltd. & Ors.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 23.02.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 26.02.2021.



**(T.S SINGH)
COURT OFFICER**